

SHRI RAM SUBHAG SINGH: We are very much in the picture. When I said the Transport Ministry, by that I also meant the entire Government and the Railways will also be consulted. We ourselves would like to take interest in that but primarily it will have to be dealt with by the State Government, the Planning Commission and the Transport Ministry though the Railways will also be there.

SHRI D. L. SEN GUPTA: The entire passenger traffic emanating from Calcutta has to go through that one-way traffic, the Howrah bridge to reach Howrah station. In consideration of all the difficulties and till alternative arrangements are made, would the Government be prepared to start at least some of the trains like the De Luxe Express, the Delhi Mail, the Delhi Express and the Janata Express—these four trains—from Sealdah Station instead of from Howrah?

SHRI RAM SUBHAG SINGH: That is a suggestion which we will take into consideration but so far we have been starting trains according to the convenience of the different areas as well as passengers.

SHRI BIREN ROY: In view of the fact that all the residents of Calcutta and the surrounding municipalities have been paying tax for the construction of the Howrah bridge and in view also of the fact that now not only the money spent has been realised but that there is a lot of credit now being deposited—and this tax is still being realised—will that money be utilised by the Centre to put up a new bridge?

SHRI RAM SUBHAG SINGH: That money is not realised by the Railways.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

मध्य प्रदेश के उद्योग

*410. श्री विमलकुमार मन्नालालजी
श्रीरङ्गिण : क्या उद्योग तथा संभरण मंत्री
यह बताने की कृपा करेंगे कि

(क) मध्य प्रदेश के कौन-कौन से उद्योग आयात किये जाने वाले माल के उपलब्ध न होने के कारण 1964-65 में (1) लगभग वर्ष भर और (2) कुछ समय तक बन्द रहे ; और

(ख) उपरोक्त भाग (क) में उल्लिखित उद्योग वर्ष-भर चलते रहे, इसके बारे में क्या कदम उठाये जा रहे हैं ?

†[INDUSTRIES IN MADHYA PRADESH

*410. **SHRI V. M. CHORDIA:** Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) the names of industries of Madhya Pradesh which did not function in the year 1964-65 for (i) almost whole of the year, (ii) some time due to the non-availability of imported goods; and

(b) the steps which are being taken to see that the industries referred to in part (a) above function throughout the year?]

उद्योग तथा संभरण मंत्रालय में उप-
मंत्री (श्री विबुधेंद्र मिश्र) : (क) तथा
(ख) सूचना इकट्ठा की जा रही है और
वह सदन की मेज पर रख दी जाएगी ।

†[THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRY AND SUPPLY
(SHRI BIBUDHENDRA MISRA): (a) and (b)
The information is being collected and
will be laid on the Table of the House.]

‡INDIAN RAILWAYS' ACT

*214. **SHRI T. V. ANANDAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that light railways owned by private employers in India were exempted from Chapter 6 (a) of the Indian Railways' Act (Hours of Employment Regulation);

†[] English translation.

‡Transferred from the 2nd March, 1965.

(b) if so, what were the reasons for granting such exemption;

(c) what is the total number of employees on the aforesaid light Railways;

(d) out of those employees what is the number of employees working less than nine hours and more than nine hours a day;

(e) whether those working over 9 hours a day are paid overtime; and

(f) if so, at what rate?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) Yes, because the financial position and the working conditions of these light railways were such that they would not be in a position to bear the burden of implementing this legislation on their systems.

(c) and (d) On 1st January, 1965 there were 4,637 employees on these light railways and out of these, 2,849 work less than 9 hours a day and 1,788 work more than 9 hours a day.

(e) and (f) On the Ahmedpur-Katwa, Burdwan-Katwa and Bankura-Damodar River light railways managed by M/s. McLeod & Co., Ltd. for each hour of overtime work payment is made at 1/8th or 1/12th of a day's basic pay for work done beyond 8 hours or 12 hours per day as the case may be. On the Futwah-Islampur, Howrah-Amta, Howrah-Sheakhala, Arrah-Sasaram light railways managed by M/s. Martin Burn Ltd., overtime payment is made at ordinary rate of pay over 84 hours' work in a week and on the Shahdara-Saharanpur light railway, overtime is paid at the same rate over 75 hours' work in a week.

RECOMMENDATIONS OF EXPORT-IMPORT ADVISORY COMMITTEE

*413. **SHRI SITARAM JAIPURIA:** Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Export-Import Advisory Committee met on the 15th February, 1965;

(b) what were the deliberations of the Committee; and

(c) whether the trade organisations like the Associated Chamber of Commerce and Industry have sent any suggestions for the consideration of the committee, if so, the reaction of the committee to those suggestions?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir. The meeting of the Export-Import Advisory Council was held on the 15th and 16th February, 1965.

(b) A copy of the proceedings of the meeting has already been placed in the Parliament Library.

(c) The various suggestions received from the Members of the Council were included in the Agenda papers, a copy of which has been placed in Parliament Library. The reaction of the Council to these suggestions is given in the proceedings of the meeting which has already been placed in the Library.

ALLOTMENT OF G.C.I. SHEETS TO STATES

*414. **THAKUR BHANU PRATAP SINGH:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Union Government are considering allotment of G.C.I. sheets to States for new small scale industries coming up in the States and for replacement purposes for existing industries; and

(b) if so, whether some quota will be fixed for Madhya Pradesh?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) and (b) No fresh allocation of galvanised Corrugated Sheets has been made since April, 1962 because of the large backlog of orders on the main producers. However, supplies to the various States are being made to the extent possible against their outstanding orders. For this purpose, a monthly schedule of despatches of Gal-